

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:3337
ANSWERED ON:19.03.2001
COMPENSATION ACT TO WORKERS IN UNORGANISED SECTOR
ANANDRAO ADSUL

Will the Minister of LABOUR be pleased to state:

- (a) whether the Government propose to extend the benefit of extending the Workmen Compensation Act to workers in unorganised sector;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL)

(a) to (c): The benefits of Workmen's Compensation Act, 1923 are already applicable to the unorganised workers employed in construction of Road, Bridges, Buildings, Canals, tapping of Palm trees, growing of Cardamom, Cinchona, Rubber, Catching of Fish in Sea, horticultural operations, forestry, bee-keeping, harvesting and threshing operations Divers, Driver etc.